

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 112(ND)2016
CA. NO.

CORAM:

PRESENT: **SH. S.K. MOHAPATRA**
 HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: M/s. Jaipur Investment Ltd.

SECTION OF THE COMPANIES ACT: 58 & 96

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kanlesh Jain	Petitioner		

ORDER

Learned Counsel for the petitioner prays for some time to file an application to amend the petition.

2. To come up on 21.04.2017.

-Sg-

(S. K Mohapatra)
Member Technical

-Sg-

(Ina Malhotra)
Member Judicial